

RESUME OF WORK DONE BY LOK SABHA

(ELEVENTH LOK SABHA—FIFTH SESSION)

23rd July to 1st September, 1997



LOK SABHA SECRETARIAT
NEW DELHI

October, 1997/Asvina, 1919 (Saka)

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PREFACE

This Publication contains a brief resume of work done in the Eleventh Lok Sabha during the Fifth Session *i.e.* from the 23rd July to 1st September, 1997 including the six special sittings held from 26 August to 1 September, 1997 to commemorate the golden jubilee of India's independence.

NEW DELHI;
October, 1997

Asvina, 1919 (Saka)

S. GOPALAN,
Secretary-General.

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1. DURATION OF SESSION

Date of Commencement	@ 23 July, 1997
Date of Adjournment <i>sine die</i>	* 1 September, 1997 £
Date of Prorogation	2.9 1997
Total number of days of Session	41
Number of actual sittings	23
Number of Hours of sittings	185 hours 17 minutes

@ The first sitting commenced with the playing of National Anthem.

* As per schedule, the House was adjourned on 14.8.1997 to meet again on 26.8.1997 for Special Session of Lok Sabha to commemorate the Golden Jubilee of India's Independence.

Originally the Session was scheduled to conclude on 29 August, 1997 but as per decision of Leaders of Parties/Groups, the House also met on 30 August, 1997 and 1st September, 1997.

£ The last sitting ended with the playing of National Song.

2. ADJOURNMENT MOTION—ADMITTED AND DISCUSSED

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken H. M.
Serious situation arising out of passive attitude of the Central Government over recent developments in Bihar.	Shri Atal Bihari Vajpayee	24.7.1997	24.7.1997 (at 4.03 PM)	The Motion was admitted and discussed on 24 July, 1997. On the same day with the consent of the mover and the House, Adjournment Motion was converted into Motion under rule 184 and it was discussed on 25, 28 and 29 July, 1997.	1 58

3. ADDRESS BY SPEAKER

Subject	By whom	Rule	Date
Special session of Lok Sabha to commemorate the Golden Jubilee of India's Independence.	The Speaker	360	26.8.1997

4. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Export-Import Bank of India (Amendment) Bill, 1997	24.2.1997 (Earlier Session)	—	15.5.1997 (Earlier Session) 23.7.1997 (Consideration and Passing)	1 18	—	—	Passed
2.	The Dock Workers (Regulation of Employment) (Inapplicability to Major Ports) Bill, 1997, as passed by Rajya Sabha	—	15.3.1997 (Earlier Session)	23.7.1997 (Consideration and Passing)	1 24	—	—	Passed

1	2	3	4	5	6	7	8	9
					H M			
3.	The Insurance Regulatory Authority Bill, 1996	20.12.1996 (Earlier Session)	—	24.7.1997 4.8.1997 5.8.1997 6.8.1997 (Consideration and Withdrawal)	7 38	14	—	Withdrawn by leave of the House.
4.	The Broadcasting Bill, 1997	16.5.1997 (Earlier Session)	—	25.7.1997 (Motion for extension of time for presentation of the Report of the Joint Committee)	—	—	—	A motion for extension of time for presentation of the Report of the Joint Committee up to the last week of winter session, 1997, adopted.

1	2	3	4	5	6	7	8	9
5.	The Out-of-turn Allotment of Government Residences (Validation) Bill, 1997	25.7.1997	—	—	—	6	—	Pending
6.	The Cotton Ginning and Pressing Factories (Repeal) Bill, 1997	25.7.1997	—	13.8.1997	0 05	—	—	Passed
7.	The Leaders and Chief Whips of Recognised Parties and Groups in Parliament (Facilities) Bill, 1997	31.7.1997	—	—	—	1	—	Pending
8.	The Essential Commodities (Special Provisions) Amendment Bill, 1997	1.8.1997	—	—	—	18	—	Pending
9.	The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1997	7.8.1997	—	—	—	—	—	Pending

10.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1997	11.8.1997	—	—	—	15	—	Pending		
11.	The Indira Gandhi National Open University (Amendment) Bill, 1997, as passed by Rajya Sabha	12.8.1997	13.8.1997	(Consideration and Passing)	0	27	—	Passed		
12.	The Appropriation (Railways) No. 4 Bill, 1997	12.8.1997	—	12.8.1997	(Consideration and Passing)	0	36	—	Passed	
13.	The Presidential and Vice-Presidential Elections (Second Amendment) Bill, 1997	12.8.1997	—	13.8.1997	(Consideration and Passing)	0	11	2	1	Passed as amended
14.	The Appropriation (No. 4) Bill, 1997	13.8.1997	—	13.8.1997	(Consideration and Passing)	0	05	—	—	Passed

@ The Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Presidential and Vice-Presidential Elections (Amendment) Ordinance, 1997 (No. 13 of 1997).

£ The short title of the Bill was changed to the Presidential and Vice-Presidential Elections (Amendment) Bill, 1997 through an amendment to clause 1 by Lok Sabha.

1	2	3	4	5	6	7	8	9
					H M			
15.	The Income-tax (Second Amendment) Bill, 1997	13.8.1997	—	—	—	—	—	Pending
16.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, Session 1996	12.7.1996 (Earlier Session)	—	14.8.1997 (Presentation of report of Select Committee)	0 01	15	—	Report of Standing Committee presented
17.	The Legislative Councils Bill, 1997	14.8.1997	—	—	—	—	—	Pending
18.	The Electricity Regulatory Commissions Bill, 1997	14.8.1997	—	—	—	—	—	Pending

SUMMARY

1.	Bills pending at the end of the last session	14
2.	Bills introduced	12
3.	Bills opposed at introduction stage	Nil
4.	Bills passed by Rajya Sabha and laid on the Table	1
5.	Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6.	Bills returned by Rajya Sabha with amendments and laid on the Table of the Lok Sabha	Nil
7.	Bills passed	7
8.	Bills negatived	Nil
9.	Bills withdrawn	1
10.	Bills part-discussed	Nil
11.	Motions for adjournment of debate on the Bills adopted	Nil
12.	Bills referred to Select Committee	Nil
13.	Bills referred to Joint Committee	Nil
14.	Bills reported by Select Committee	1
15.	Bills reported by Joint Committee	Nil
16.	Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
17.	Bills referred to Standing Committees by Chairman/Speaker	11
18.	Bills reported by Standing Committees	3
19.	Bills pending at the end of the Fifth Session of Eleventh Lok Sabha <i>vide</i> para No. 1450 of Lok Sabha Bulletin Part II, dated 8.9.1997.	19

(ii) Bills referred to the Standing Committees and presentation/laying of Report thereof

S.No.	Title of the Bill	Date of Introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of Committee/ Date of reference	Date of presentation/laying of the Report	Remarks
1	2	3	4	5	6	7
1.	The Coffee (Amendment) Bill, 1997	28.2.1997 (LS)	Chairman	Commerce (5.3.1997)	28.7.1997	Pending in LS
2.	The Constitution (Eighty-Third Amendment) Bill, 1997	20.7.1997 (RS)	Chairman	Human Resource Development	—	Pending with Committee
3.	The Navy (Amendment) Bill, 1997	12.3.1997 (RS)	Speaker	(30.7.1997) Defence (17.3.1997)	31.7.1997	Pending in RS
4.	The National Institute of Pharmaceutical Education and Research Bill, 1997	3.3.1997 (LS)	Speaker	Petroleum and Chemicals (4.3.1997)	31.7.1997	Pending in LS
5.	The Payment of Gratuity (Amendment) Bill, 1997	28.7.1997 (RS)	Speaker	Labour and Welfare (4.8.1997)	—	Pending with Committee
6	The Notaries (Amendment) Bill, 1997	4.8.1997 (RS)	Chairman	Home Affairs (5.8.1997)	—	Pending with Committee

1	2	3	4	5	6	7
7.	The Delhi Rent (Amendment) Bill, 1997	28.7.1997 (RS)	Speaker	Urban and Rural Development (5.8.1997)	—	Pending with Committee
8.	The Marriage (Amendment) Bill, 1997	13.8.1997 (RS)	Chairman	Home Affairs (5.8.1997)	—	Pending with Committee
9.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1997	11.8.1997 (LS)	Speaker	Finance (11.8.1997)	—	Pending with Committee
10.	The Indian Majority (Amendment) Bill, 1997	13.8.1997 (RS)	Chairman	Home Affairs (19.8.1997)	—	Pending with Committee
11.	The Code of Civil Procedure (Amendment) Bill, 1997	14.8.1997 (RS)	Chairman	Home Affairs (19.8.1997)	—	Pending with Committee
12.	The Electricity Regulatory Commissions Bill, 1997	14.8.1997 (LS)	Speaker	Energy (27.8.1997)	—	Pending with Committee
13.	The Companies Amendment Bill, 1997	14.8.1997 (RS)	Speaker	Finance (29.8.1997)	—	Pending with Committee
14.	The Delhi Development Authority (Validation of Disciplinary Powers) Bill, 1997	14.8.1997 (RS)	Speaker	Urban and Rural Development (4.9.1997)	—	Pending with Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Forest (Conservation) Amendment Bill, 1997 (Amendment of section 2) by Shri Mahabir Lal Vishwakarma, M.P.	25.7.1997	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 1997 (Amendment of article 217) by Shri Mahabir Lal Vishwakarma, M.P.	25.7.1997	—	—	—	—	—	Pending
3.	The Compulsory Sterilisation Bill, 1997 by Shri Rameshwar Palidar, M.P.	25.7.1997	—	—	—	—	—	Pending
4.	The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 1997 (Amendment of the Schedule) by Shri Satya Pal Jain, M.P.	25.7.1997	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H. M.			
5.	The Chili Growers (Benefit) Bill, 1997 by Shri R. Sambasiva Rao, M.P.	25.7.1997	—	—	—	—	—	Pending
6.	The Tobacco Growers (Benefit) Bill, 1997 by Shri R. Sambasiva Rao, M.P.	25.7.1997	—	—	—	—	—	Pending
7.	The Government of Union Territory of Lakshadweep Bill, 1997 by Shri Basudeb Acharya, M.P.	25.7.1997	—	—	—	—	—	Pending
8.	The State of Uttarakhand Bill, 1997 by Shri Jai Prakash Agarwal, M.P.	25.7.1997	—	—	—	—	—	Pending
9.	The State of Vidarbha Bill, 1997 by Shri Banwari Lal Purohit, M.P.	25.7.1997	—	—	—	—	—	Pending
10.	The State of Uttaranchal Bill, 1997 by Shri Bachi Singh Rawat, M.P.	25.7.1997	—	—	—	—	—	Pending
11.	The State of Vananchal Bill, 1997 by Shri R.L.P. Verma, M.P.	25.7.1997	—	—	—	—	—	Pending
12.	The Maharashtra Reorganisation Bill, 1997 by Shri Dattia Meghe, M.P.	25.7.1997	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H. M.			
13.	The Public Sector Enterprises Development Bank of India Bill, 1997 by Shri George Fernandes, M.P.	25.7.1997	—	—	—	—	—	Pending
14.	The Recovery of Debts due to Banks and Financial Institutions (Amendment) Bill, 1997 (<i>Amendment of section 1, etc.</i>) by Shri George Fernandes, M.P.	25.7.1997	—	—	—	—	—	Pending
15.	The Representation of the People (Amendment) Bill, 1997 (<i>Inserition of new section-8B</i>) by Shri Prabhu Dayal Katheria, M.P.	25.7.1997	—	—	—	—	—	Pending
16.	The Indian Penal Code (Amendment) Bill, 1997 (<i>Amendment of section 376</i>) by Shri Prabhu Dayal Katheria, M.P.	25.7.1997	—	—	—	—	—	Pending
17.	The Scrutiny of Assets of Ministers, Members of Parliament and Public Servants Bill, 1997 by Shri Prabhu Dayal Katheria, M.P.	25.7.1997	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
18.	The Prevention of Insults to National Honour (Amendment) Bill, 1997 (<i>Insertion of new section 4</i>) by Shri R. Sambasiva Rao, M.P.	25.7.1997	—	—	H. M.	—	—	Pending
19.	The Prohibition of Extravagant Expenditure on Marriages Bill, 1997 by Shri R. Sambasiva Rao, M.P.	25.7.1997	—	—	—	—	—	Pending
20.	The Disclosure of Assets by Ministers, Members of Parliament and Civil Servants Bill, 1997 by Shri G.A. Charan Reddy, M.P.	25.7.1997	—	—	—	—	—	Pending
21.	The High Court of Andhra Pradesh (Establishment of a Permanent Bench at Visakhapatnam) Bill, 1997 by Dr. M. Jagannath, M.P.	25.7.1997	—	—	—	—	—	Pending
22.	The Special Courts for Women Bill, 1997 by Shri Chitta Basu, M.P.	25.7.1997	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
23.	The Population Control Bill, 1997 by Shri Dharendra Agarwal, M.P.	25.7.1997	—	—	H. M. 0-19 minutes taken on introduction of Bills at Sl. Nos. 1 to 23.	—	—	Pending
24.	The Constitution (Amendment) Bill, 1996 (<i>Omission of article 44, etc.</i>) by Shri Bhagwan Shankar Rawat, M.P.	6.9.1996	—	6.3.1997 1-12 21.3.1997 (exclud- ing 7 2.5.1997 ing 7 16.5.1997 hours (Fourth & 55 Session) minutes 25.7.1997 taken during Fourth Session)	NIL	NIL	With- drawn	
25.	The Abolition of Begging Bill, 1996 by Dr. T. Subbarami Reddy, M.P.	20.12.1996	—	2.5.1997 2-55 (Fourth (exclud- ing 04 25.7.1997 minutes 8.8.1997 taken during Fourth Session)	NIL	NIL	Negated	
26.	The High Court of Gujarat Establishment of a Permanent Bench at Rajkot) Bill, 1997 by Shri Dileep Sanghani, M.P.	8.8.1997	—	—	—	—	—	Pending
27.	The Siddeshwar National Technical University Bill, 1997 by Shri Lingraj Vajyal, M.P.	8.8.1997	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
					H. M.			
28.	The Constitution (Amendment) Bill, 1997 (<i>Amendment of article 311</i>) by Shri Basudeb Acharia, M.P.	8.8.1997	—	—	—	—	—	Pending
29.	The Constitution (Amendment) Bill, 1997 (<i>Amendment of article 58, etc.</i>) by Shri George Fernandes, M.P.	8.8.1997	—	—	—	—	—	Pending
30.	The Constitution (Amendment) Bill, 1997 (<i>Insertion of new article 151A, etc.</i>) by Shri G.A. Charan Reddy, M.P.	8.8.1997	—	—	—	—	—	Pending
31.	The Compulsory Physical Education And Sports Bill, 1997 by Shri Vijay Goel, M.P.	8.8.1997	—	—	—	—	—	Pending
32.	The Constitution (Amendment) Bill, 1997 (<i>Insertion of new article 9A</i>) by Shri G.A. Charan Reddy, M.P.	8.8.1997	—	—	—	—	—	Pending
33.	The Constitution (Amendment) Bill, 1997 (<i>Insertion of new article 31</i>) by Shri Chitta Basu, M.P.	8.8.1997	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
34.	The Constitution (Amendment) Bill, 1997 (Insertion of new article 74A, etc.) by Shri Chitla Basu, M.P.	8.8.1997	—	—	—	—	—	Pending
35.	The Constitution (Amendment) Bill, 1997 (Substitution of new article for article 48A) by Shri Chitla Basu, M.P.	8.8.1997	—	—	—	—	—	Pending
36.	The Constitution (Amendment) Bill, 1997 (Amendment of article 239AA) by Shri K.L. Sharma, M.P.	8.8.1997	—	—	—	—	—	Pending
37.	The Jamia Millia Islamia (Amendment) Bill, 1997 (Amendment of the Long Title, etc.) by Shri G.M. Banatwalla, M.P.	8.8.1997	—	—	0-09 minutes taken on introduction of Bills at Sl. Nos. 26 to 37.	—	—	Pending
38.	The Private Investigators Bill, 1996 by Shri Amar Pal Singh, M.P.	19.7.1996	—	8.8.1997	0-24	NIL	NIL	Discussion on the motion for consideration not concluded. Pending.

SUMMARY

1. Bills pending at the end of the last session	121
2. Bills introduced	35
3. Bills withdrawn	1
4. Bills negatived.....	1
5. Bills removed from the Register of Pending Bills.....	2
6. Bills part-discussed.....	1
7. Bills pending at the end of the Session <i>vide</i> para No. 1451 of Bulletin Part II, dated 8.9.1997	152

5. COMMITTEES

(I) Financial Committees

Name of Committee	No. of sittings	Duration		Average percen- tage of atten- dance by members	Study Tours/ local visits under- taken	Reports presented		Remarks
		H.	M.			Original	Action taken	
Committee on Estimates	2	1	25	42%	—	—	1	—
Committee on Public Undertakings	1	1	00	59%	—	1	—	—
Committee on Public Accounts (Main Committee)	4	7	30	42.5%	—	1	—	—
(Working Group)	1	1	15	33%	—	—	—	—
	8	11	10	44%	—	2	1	—

(ii) Standing Committees

Sl. No.	Name of Committee	No. of sittings	Duration		Average percentage of attendance	Tours/ Local visits undertaken	Reports Presented	Remarks
			H.	M.				
1	2	3	4	5	6	7	8	
1.	Committee on Agriculture	3	3	40	49.2%	—	2	ATR
2.	Committee on Communications	1	1	40	35.5%	—	—	—
3.	Committee on Defence	1	1	00	59.7%	—	—	—
	(ii) Sub-Committee III of Standing Committee on Defence	1	2	15	54%	—	—	—
4.	Committee on Energy—							
	(i) Sub-Committee on Power	1	0	45	39%	—	—	—
	(ii) Sub-Committee on Coal	1	0	30	32%	—	—	—
5.	Committee on Finance	1	0	50	40%	—	—	—

1	2	3	4	5	6	7	8
6.	Committee on Food, Civil Supplies and Public Distribution	1	1	00	51.7/43%	—	—
							— Work relating to study tour of Committee to Amritsar on 2 & 3 September. 1997 was done during this period.
7.	Committee on Labour and Welfare	2	3	15	21.5%	—	—
8.	Committee on Petroleum & Chemicals	4	4	45	36.6%	—	—
9.	Committee on Railways	5	9	55	42%	2	—
10.	Committee on Urban and Rural Development	1	1	00	39%	—	—

(III) Committees other than Financial and Standing Committees

Sl. No.	Name of Committee	No. of Sittings	Duration H. M.	Average percentage of atten- dance by members	Study Tours/ Local visits Under- taken	Report Presented		Remarks
						Original	Action taken	
1	2	3	4	5	6	7	8	9
1.	Business Advisory Committee	3	2 30	64.44 %	—	3	—	—
2.	Committee on Privileges	5	6 30	45 %	—	—	—	—
		..1	1 05	62.1 %	..	—	—	—
3.	Committee on Absence of Members	1	0 20	40 %	—	1	—	—
4.	Committee on Government Assurances	1	1 00	60 %	*1	—	—	*Under- taken by Chairman
5.	Committee on Papers Laid on the Table	—	—	—	—	—	—	—
6.	Committee on Petitions	3	6 00	50 %	—	1	—	—
7.	Committee on Private Members' Bills and Resolutions	2	1 00	43.3 %	—	2	—	—
8.	Joint Committee on Offices of Profit	1	1 00	50 %	—	—	—	—
9.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	6	10 30	41.11 %	1	2	—	—

**Study group of the CPR visited Amritsar, United Kingdom and United States of America.

1.	2	3	4	5	6	7	8	9
10.	Rules Committee	1	0 40	47%	—	—	—	—
11.	(i) House Committee	1	2 30	75%	—	—	—	—
	(ii) Sub-Committee on Amenities	1	2 00	50%	—	—	—	—
12.	Committee on Subordinate Legislation	2	2 45	56.66%	—	—	—	—
13.	Joint Committee on Salaries and Allowances of Members of Parliament	2	2 30	65%	—	—	—	—
14.	General Purposes Committee	1	1 00	48%	—	—	—	—
15.	Railway Convention Committee	—	—	—	—	—	—	—
16.	Select Committee on Constitution (Scheduled Tribes) Order (Amendment) Bill, 1996	1	2 45	73%	—	—	1	—
17.	Joint Committee on the Broadcasting Bill, 1997	4	8 35	34% (approx.)	—	—	—	—

6. DIVISIONS

Date	Subject Matter	Brief question on which Division was sought	Result	Remark
6.8.1997	The Insurance Regulatory Authority Bill, 1996	On the motion for adoption of Amendment No. 12 to Clause 13 moved by Shri Nirmal Kanti Chatterjee	Negatived Ayes—43 Noes—228	By distribution of slips

7. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time taken
1	2	3	4
			H M
		<i>(i) Railway Budget</i>	
Supplementary Demands for Grants in respect of Budget (Railways) for 1997-98	29.7.1997	7.8.1997 Discussion and 11.8.1997 voting on 12.8.1997 Supplementary Demands for Grants (Railways)	11 07
		<i>(ii) General Budget</i>	
Supplementary Demands for Grants in respect of Budget (General) for 1997-98	5.8.1997	12.8.1997 Discussion and 13.8.1997 voting on Supplementary Demands for Grants (General)	3 55

8. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1.	Shri S.D.N.R. Wadiyar	30.4.1997 to 16.5.1997	14.8.1997
2.	Shri G. Mallikarjunappa	21.4.1997 and 22.4.1997 and 30.4.1997 to 16.5.1997	
3.	Shri Anant Kumar Hegde	23.7.1997 to 14.8.1997	

9. MOTIONS

Motions Under Rules 191 and 342

Sl. No.	Brief subject	Disposal of Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken H M	Ministry/ Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	*Serious situation arising out of the passive attitude of the Central Government over recent developments in Bihar.	191	Shri Atal Bihari Vajpayee	24.7.1997 25.7.1997 28.7.1997 29.7.1997	10 50	Home Affairs	Negatived
2.	Atrocities committed on Dalits in Mumbai, Nagpur and other places in the State of Maharashtra and in other parts of the country.	191	Shri Sharad Pawar	29.7.1997 30.7.1997 31.7.1997 1.8.1997 4.8.1997	14 55	Home Affairs	Negatived
3.	State of our democracy and democratic institutions, the economic situation, the position of infrastructure, achievements and potential in the field of Science and technology and the State of human development in the country.	342	Shri Atal Bihari Vajpayee	26.8.1997 27.8.1997 28.8.1997 29.8.1997 30.8.1997 1.9.1997	64 29	Prime Minister's Office	—

*Admitted as Adjournment Motion and was converted into Motion under rule 184 with the consent of the mover and the House on 24.7.1997.

MOTIONS UNDER RULES 191 AND 342

SUMMARY

1.	No. of notices received	180
2.	No. of Motions admitted	49
3.	No. of discussions held	3
4.	No. of motions remained part-discussed	—
5.	Time taken	90 hours and 14 minutes

10. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath	Language in which Oath made	Date of taking Oath
1.	Shri Sabastian Paul	Ernakulam Kerala	Oath	English	23-7-1997
2.	Shri Naveen Patnaik	Aska—Orissa	Oath	English	23-7-1997
3.	Shri Lal Bihari Tiwari	East Delhi— (N.C.T. of Delhi), Delhi	Oath	Hindi	23-7-1997

11. OBITUARY REFERENCES

Sl. No.	Name of Member and particulars	Date of death	Date of obituary References	Time taken H. M.
1	2	3	4	5
1.	Smt. Renuka Ray (Member Central Legislative Assembly, Constituent Assembly, Provisional Parliament and Second Lok Sabha)	11.04.1997	23.07.1997	0 9
2.	Shri Deep Narain Ban Mahanth (Member Eighth Lok Sabha)	09.05.1997		
3.	Shri Y. Ramakrishna (Member Ninth Lok Sabha)	25.05.1997		
4.	Shri Anand Narain Mulla (Member Fourth Lok Sabha)	12.06.1997		
5.	Shri Hari Krishna Shastri (Member Fourth, Seventh and Eighth Lok Sabha)	17.06.1997		
6.	Shri Yamuna Prasad Shastri (Member Sixth and Ninth Lok Sabha)	20.06.1997		
7.	Shri Erasmo de Sequeira (Member Fourth and Fifth Lok Sabha)	16.07.1997		
8.	Mohammad Asrar Ahmad (Member Seventh Lok Sabha)	01.09.1995	29.07.1997	0 4
9.	Shri Bijoy Singh Nahar (Member Sixth Lok Sabha)	15.06.1997	31.07.1997	0 4
10.	Shri C. Ramasamy Mudaliar (Member First Lok Sabha)	09.07.1997	14.08.1997	0 4
11.	Victims of Flash floods in Shimla and Kinnaur (Himachal Pradesh)			

1	2	3	4	5
12.	Shri Dwarka Nath Das (Sitting Member of Eleventh Lok Sabha and Member Tenth Lok Sabha)	18.08.1997	26.08.1997	0 4
13.	Shri Babunath Singh (Member from First to Fifth Lok Sabha)	18.07.1997	27.08.1997	0 3
14.	Shri Zulfikarulla (Member Sixth Lok Sabha)	17.01.1997	01.09.1997	0 5
15.	Shri Kansari Halder (Member Second and Fourth Lok Sabha)	29.08.1997		

12. PAPERS LAID ON THE TABLE

(a)	By Government	496
(b)	By Private Members	Nil

13. PERSONAL EXPLANATION — UNDER RULE 357

Name of the Member who made the Personal Explanation	Brief Subject	Date	Time taken H. M.
Shri Banwari Lal Purohit	Regarding certain remarks made about him by Shri Tariq Anwar during the discussion on Motion regarding recent developments in Bihar, on 25 July, 1997.	25.7.1997	0.01

14. PETITIONS

Presented by Members	***	***	***	***	Four
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1
2
3
4

15. QUESTIONS

(I) Starred Questions

(a) Number of Questions put down in Question Lists for oral answers	340
(b) Number of Questions orally answered	64

(II) Short Notice Questions

(a) Number of Questions put down in Short Notice Question List	NIL
(b) Number of Short Notice Questions orally answered	NIL

(III) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers	3756*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but not reached for oral answers	4032

*Including 1 Unstarred Question deleted from the list.

**IV. Half-an-Hour Discussion Arising out of Answers to Questions during the
Fifth Session of Eleventh Lok Sabha**

Sl. No.	Brief Subject	Name of Members who got first priority in the ballot to raise the discussion	Date of discussion	Ministry/ Department	Time taken	
					Hrs.	Mts.
1.	Uphar Cinema Fire incident in which 63 lives were lost	Shri Jagmohan	6.8.97	Home Affairs	0	39
2.	Beneficiaries under Integrated Rural Development Programme	Shri Shiv Raj Singh Chauhan	11.8.97	Rural Areas and Employment	0	39

16. RESOLUTIONS

(I) Resolution placed before the House by the Speaker

Subject	Date of placing before the House	Time taken		Ministry/ Department concerned	Remarks
		H	M		
Commemoration of the Golden Jubilee of Independence of the country and setting the "Agenda for India" on the historic occasion	1.9.1997	00	08	Prime Minister's Office	Adopted unanimously

(iii) Private Members' Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken	Ministry/ Department	Remarks
1.	Illegal Immigrants	Shri Jagat Vir Singh Drona	13.12.1996 (Third Session) 28.2.1997 14.3.1997 9.5.1977 (Fourth Session) 1.8.1997	H 1 - 41 M (excluding 6 hours & 32 minutes taken during Third & Fourth Sessions)	Home Affairs	Withdrawn
2.	Steps for eradication of corruption	Shri Sriram Chauhan	1.8.1997 14.8.1997	3 - 10	Personnel, Public Grievances and Pensions	Discussion not concluded

17. SHORT DURATION DISCUSSIONS (Rule 193)

Sl. No.	Subject	Under Rule	Name of Member who raised the discussion	Date(s) of discussion	Time Taken	Ministry/ Department concerned	Remarks
1.	Heavy loss of lives and property due to natural calamities	193	Shri Prahalad Singh Palei	5.8.1997 6.8.1997	H M 5 18	Agriculture	
2.	Need for streamlining the Public Distribution system	193	Shri Sriballav Panigrahi	7.8.1997 8.8.1997 11.8.1997 12.8.1997	6 04	Food and Consumer Affairs	

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC
IMPORTANCE FOR SHORT DURATION DISCUSSION UNDER
RULE 193**

S U M M A R Y

No. of notices received	74
No. of discussions admitted	3
No. of discussions held	2
No. of discussions remained part-discussed	—
Total time taken	11 hours and 22 minutes

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN **Announcements/Observations/References/Rulings**

S.No.	Subject	By whom	Date
1.	Observation regarding the installation of certain new cameras in the Lok Sabha Chamber.	The Chairman	1.8.1997
2.	Reference to the 52nd Anniversary of the dropping of atomic bombs on the Japanese cities of Hiroshima and Nagasaki and homage to victims of the atomic holocaust.	The Speaker	6.8.1997
3.	Reference to the 55th Anniversary of the 'Quit India' movement launched on the 9th August, 1942.	The Speaker	8.8.1997
4.	Announcement regarding procedure to be followed during discussion on the Motion to be taken up during the Special session of Lok Sabha on the Golden Jubilee of India's Independence.	The Speaker	26.8.1997
5.	Announcement by the Speaker that as agreed to by the Leaders of Parties/Groups, the Lok Sabha would sit on Saturday, the 30th August and Monday, the 1st September, 1997.	The Speaker	29.8.1997
6.	Announcement regarding allowing the Members to lay their written speeches on the Table of the House.	The Chairman	30.8.1997
7.	Concluding observation on the motion under consideration of the House on 1.9.1997.	The Speaker	1.9.1997

19. STATEMENTS

(I) Statements made/laid by Ministers under Rule 372

S.No.	Brief Subject	Name of Minister	Date	Time taken	
				H.	M.
1.	The Act of desecration of statue of Dr. B.R. Ambedkar and police firing in Mumbai.	Shri Indrajit Gupta	23.7.97	0	30
2.	Government Business for the week commencing the 28th July, 1997.	Shri Srikanta Kumar Jena	25.7.97	0	01
3.	The Nagaland Peace Talks	Shri I.K. Gujaral	25.7.97	0	05
*4.	Collision between Karnataka Express and Himsagar Express	Shri Ram Vilas Paswan	28.7.97	0	24
5.	Government Business for the week commencing the 4th August, 1997.	Shri Srikanta Kumar Jena	01.8.97	0	01
6.	Regarding seeking Army assistance by C.B.I. for execution of a warrant of arrest in Patna.	Shri Indrajit Gupta	01.8.97	0	15
7.	Recommendation of the Governing Board of Rashtriya Mahila Kosh to permit the self-help group to determine the interest rate of lending to its members.	@Shri Srikanta Kumar Jena	04.8.97	0	01
8.	Government Business for the week commencing the 11th August, 1997.	Shri Srikanta Kumar Jena	08.8.97	0	01

* Members asked clarificatory questions.

@ Laid on behalf of Shri S.R. Bommai.

S.No.	Brief Subject	Name of Minister	Date	Time taken	
				H.	M.
9.	An accident occurred on 8 August, 1997 at Madras Fertilizers Ltd. at Manali near Chennai.	Shri M. Arunachalam	08.8.97	0	03
10.	Abduction of Shri Sanjay Ghosh—A Social Worker in Assam.	Shri Indrajit Gupta	14.8.97	0	07

(II) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during 11th Lok Sabha as on 11.9.1997

	Total No. of matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (22.5.1996 to 12.6.1996)	23	16	69.57
Second Session (10.7.1996 to 13.9.1996)	159	102	64.15
Third Session (20.11.1996 to 20.12.1996)	115	69	60.00
Fourth Session (20.2.1997 to 16.5.1997)	225	119	52.89
Fifth Session (23.7.1997 to 01.9.1997)	106	8	7.55

**(iii) Statement Showing Time spent on Disorderly Scene/
Interruptions in the
House During Fifth Session, Eleventh Lok Sabha.**

	Time Spent		Remarks
	H	M	
23.7.97	0	45	Interruptions started at 1200 hrs. Lok Sabha adjourned at 12.48 hrs. to meet again at 14.00 hrs.

(iv) Statement Indicating Matters Raised after Question Hour and before taking up of the Listed Business and time taken thereon during the Eleventh Lok Sabha Fifth Session.

Date	Number of matter raised	Number of members who spoke	Time taken
			H. M.
23.7.1997	2	7	0 16
24.7.1997	NIL	NIL	NIL
25.7.1997	NIL	NIL	NIL
28.7.1997	6	13	0 52
29.7.1997	NIL	NIL	NIL
30.7.1997	27	36	1 56
31.7.1997	23	29	1 53
1.8.1997	NIL	NIL	NIL
2.8.1997	23	30	1 47
5.8.1997	11	25	1 27
6.8.1997	NIL	NIL	NIL
7.8.1997	45	48	1 54
8.8.1997	2	15	1 11
11.8.1997	35	40	2 01
12.8.1997	1	7	0 24
13.8.1997	3	13	0 55
14.8.1997	13	22	1 48
	191	285	16 24

20. Statement Showing Time Taken on various kinds of Business Transacted During the Fifth Session of Eleventh Lok Sabha

Business	Time taken		Percentage to the total time taken
	H	M	
1	2	3	4
ADJOURNMENT MOTIONS	1	58 ✓	1.1
BILLS—			
(a) Government Bills	11	45	6.4
(b) Private Member's Bills ✓	4	59	2.6
BUDGETS—			
(a) Railway Budget	11	07	6.0
(b) General Budget	3	55	2.1
DISCUSSIONS—			
(a) Half-an-hour Discussions (Rule 55)	1	18 ✓	0.7
(b) Short Duration Discussions (Rule 193)	11	22 ✓	6.1
MATTERS OF URGENT PUBLIC IMPORTANCE	16	24 ✓	8.9
RAISED AFTER THE QUESTION HOUR			
MATTERS UNDER RULE 377	2	58 ✓	1.6
MOTIONS—			
Motion under rules 191 and 342	90	14 ✓	48.7
QUESTIONS	11	13 ✓	6.1
RESOLUTIONS—			
(a) Resolutions placed before the House by the Speaker		08 ✓	0.1
(b) Statutory Resolutions			—
(c) Private Member's Resolutions	4	51 ✓	2.6

1	2	3	4
Statements (Rule 372)	1	28 ✓	0.8
OTHER MATTERS such as Papers laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	11	37 ✓	6.2
TOTAL:	185	17	100.0

*Joint discussion took place on Statutory Resolutions—[Vide Statement No. 16 (ii)] and Motion for consideration of connected Government Bill [Vide Statement No. 4(i) S.No. 13]. Time taken on Joint discussion has been shown under Government Bills.

CORRIGENDA

RESUME OF WORK DONE BY LOK SABHA (ELEVENTH LOK SABHA – FIFTH SESSION)

<i>Page</i>	<i>Column</i>	<i>Line</i>	<i>For</i>	<i>Read</i>
17	1 (Sl. No. 32)	2	Insention	Insertion
17	1 (Sl. No. 33)	2	lhsertion	Insertion
40	4	6	9.5.1977	9.5.1997
47	under the column 'Remarks'	1	1200 hrs.	11.16 hrs.
49	1	Statutory Resolutions	Statutory Resolutions*	